	Annexure–8															
	M/ S S.R.K. Chemicals Limited (In Liquidation) (vide order dated 29.11.2021 which was received on 10.12.2021 through courrier) Filing under clause 3 of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 List of operational Stakeholders (Other than Workmen and Employees and Government)											List of Stakeholders as on: 17.02.2022				
	(Amount in Rs Details of claim received Details of claim admitted															
Sl. No	Name of creditor	Identification No.	Details of Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	nt of contin	Amount of any mutual dues, that may be set- off	claim not	Amount of claim under verification	Remarks, if any	
1	M/S Portal Shipping & Chartering Agencies.		05.02.2022	Rs. 25,79,810/-	Rs. 25,79,810/-	Unsecured										
2	M/S Radhe Shyam Handling		05.02.2022	Rs. 4,87,035/-	Rs. 4,87,035/-	Unsecured										
3	Sudhansh Incorporation		05.02.2022	Rs. 1,23,522/-	Rs. 1,23,522/-	Unsecured										
4	British Marine PLC.		05.02.2022	Rs. 1,51,50,318/-	Rs. 1,51,50,318/-	Unsecured										